CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

07.01.2011

OA No. 189/2010

Mr. Vikash Achra, Counsel for applicant.

Mr. Neeraj Batra, Counsel for respondents.

Heard learned counsel for the parties.

For the reasons dictated separately, the OA is disposed of.

MEMBER (J)

(ANIL KUMAR)

Anil Sumar.

MEMBER (A)

AHQ